

(a) whether any misappropriation of funds in Advance Level Telecom Training Centre, Ghaziabad has come to the notice of the Government;

(b) if so, the details thereof;

(c) whether any enquiry has been conducted in this regard;

(d) if so, the outcome thereof; and

(e) the steps proposed to be taken to avoid recurrence of such cases?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) Cheques totalling Rs. 1.74 Crores were shown as cancelled in the Counter-foil of RBI/SBI cheque books, but were actually encased fraudulently. The then Accounts Officer (Cash) of Advanced Level Training Centre, Ghaziabad, the signatory of the cheques, has since been absconding from 7.2.1992.

(c) and (d). Preliminary investigations were made and an F.I.R. has been registered with the Local Police at Ghaziabad. The case has also been referred to CBI for further investigation in view of the seriousness of the case, and involvement of private persons. In the meanwhile 4 Gazetted Officers and 7 non-Gazetted officers have been placed under suspension of their suspected involvement in the fraud.

(e) Procedures have been studied. Instructions have already been issued to plug the loopholes noticed.

Delhi-Bagdogra Flights

4006. SHRI SUBRATA MUKHERJEE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Delhi-Bagdogra flights have been curtailed from daily to five days a week;

(b) if so, the reasons therefor; and

(c) whether there is any proposal to make the flight daily again?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) Frequency of flights on some sectors including Delhi-Bagdogra has been curtailed due to capacity constraints.

(c) No, Sir.

Food Processing Industries

4007. SHRI RAJESH KUMAR:
SHRIMATISHEELA GAUTAM:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether various State Governments have sent to the Union Government proposals for setting up food processing industries;

(b) if so, the details thereof, State-wise; and

(c) the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) to (c). Several State Governments have sent proposals to the Union Government for setting up food processing industries under the various Plan schemes formulated by this Ministry of 1991-92, details of which are given in the Statement. Action has been initiated on all proposals received.